

APPLICATION FORM FOR LEGAL SERVICES
HIGH COURT LEGAL SERVICES COMMITTEE FOR THE STATE OF TELANGANA

Registration No.
(For office use only)

1. Name :

2. Permanent Address :

3. Contact Address with Phone No. :
if any, e-mail ID, if any

4. Whether the applicant belongs to : SC/ST/WOMAN/DISABLED/
the category of persons mentioned INCOME BELOW Rs.3,00,000/-
in section-12 of the Act

5. Monthly Income of the Applicant :

6. Whether affidavit / proof has been :
produced in support of income /
eligibility U/s.12 of the act

7. Nature of legal aid or advice :
required

8. A brief statement of the case, :
if court based legal services is
required.

Place :

Date :

Signature of the Applicant

AFFIDAVIT

I, _____ S/o, D/o. _____
aged about _____ years, R/o. _____ do
hereby solemnly affirm and state as follows:

I am doing (livelihood) _____ at
_____ and earning a sum of Rs. _____
(Rupees _____) per annum
as income from all sources, I am having / not having movable and
immovable properties.

DEPONENT

Solemnly affirmed and signed before me on this the _____ day of
_____ 20_____.

ATTESTED

Note:

The affidavit shall be signed before any one of the following and attested by them with seal:

A Judge, Magistrate, Notary public, Advocate, M.P., M.L.A., Elected representative of local bodies,
Gazetted Officer, Teacher of any school or college of Central Government State Government or Local Bodies
as the case may be.

AGREEMENT

I, _____ S/o, D/o. _____
Aged about _____ years hereby agree that in consideration of the legal
services received, to repay the same to the High Court Legal Services
Committee, For the State of Telangana, in the event of my ultimate
success in the legal proceedings for which I was given the services, on
realization of assets or costs either in the legal proceedings or in other
connected legal proceedings yielding income more than the amount of
services allowed.

APPLICANT

FOR OFFICE USE ONLY

R.O.C.No. and Date: _____

LEGAL AID ENTITLEMENT(U/s.12): SC/ST/WOMAN/DISABLED/INCOME BELOW Rs.3,00,000/-

ALLOTTED TO:

so

SECRETARY

HON'BLE CHAIRMAN